various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options included another round of Discovered Small Field bid, Technical Service Contract Model and Farming-in Model. Meanwhile, ONGC and OIL initiated actions to implement Production Enhancement Contracts through induction of private participation.

Revenue through sale of petroleum products

1201. DR. BANDA PRAKASH: SHRI SANJAY RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has gained ₹ 15,00,000 crores through the sale of petroleum products; and

(b) if so, in which sector the amount mopped up will be spent or has been spent?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The details of the amount paid by the Oil Marketing Companies (OMCs) to the exchequer (Central/State Government) on sale of petroleum products during the year 2017-18 are as below:-

OMCs	Amount paid (₹ crore)
IOCL	1,90,670.00
BPCL	89,725.13
HPCL	69,751.51
Total	3,50,146.64

Gas pipeline network across the country

1202. SHRIMATI AMBIKA SONI: DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has decided to spread gas pipelines across the country, through massive network for transportation;

(b) if so, the details thereof;

(c) whether it would also extend CNG connections to more cities and towns for domestic and industrial purposes;

(d) if so, the details thereof;

(e) the amount that would be required for the expansion of pipeline network; and

(f) the period by when the network would be spread across the country?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) To enhance the availability and accessibility of natural gas to public at large across the country, Government has envisaged to develop the National Gas Grid and City Gas Distribution (CGD) networks in the country. At present about 16,788 km. natural gas pipeline is operational and about 14,239 km. gas pipelines are being developed. These pipelines have been authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) and are at various stages of planning/execution/Pre-project activities etc.

(c) Yes, Sir.

(d) With the completion of 9th CGD Bidding Round, CGD would be accessible in 178 Geographical Areas (GAs) covering approximately 280 districts spread over 26 States and UTs.

(e) and (f) PNGRB has reported that as per commitment given by various entities in the GAs approved for issuance of Lol in 9th CGD bidding round, approximately 98,000 km of pipeline will be built. Completion of 9th round and 10th round of CGD network will involve more than Rupees one lakh crore of investment in the CGD sector.

Greenfield refinery in Andhra Pradesh

1203. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has taken any decision on the request made by Government of Andhra Pradesh regarding setting up of Greenfield Refinery in the successor State of Andhra Pradesh;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?